भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

PUN.CAB.APTP.No.S641/09-06-002/2026-2027 **August 04, 2026**

The Chairman/Managing Director/Chief Executive Officer
Scheduled Commercial Banks (SCBs)

Dear Sir/ Madam,

Programme on NPA Management for SCBs: September 16-18, 2026 (in-campus)

Reserve Bank's College of Agricultural Banking (CAB), Pune is conducting the captioned in-campus programme for Officers of SCBs during **September 16-18, 2026 (both days inclusive)**.

2. The objectives of the programme are:

- To impart knowledge on the guidelines relating to NPA identification and management and resolution of stressed assets.
- To sensitise the participants on the regulatory & statutory provisions relating to recovery.
- To build skills relating to effective NPA management to enhance recovery and ensure a healthy credit portfolio.

3. Officers of Scheduled Commercial Banks are eligible for this programme. The programme coverage is detailed in the **Annex**.

4. The training will be conducted in-campus at CAB, Pune for three days. The programme is residential and arrangements for lodging and boarding will be made in the hostel rooms in the College.

5. The accommodation for the participants opting for the residential option will be available from evening of **September 15, 2026** and they will have to vacate the allotted hostel rooms on conclusion of the programme or latest till 9:30 am the next morning i.e., **September 19, 2026**. The nominated officers should make their travel arrangements accordingly. Please note that overstay or accompanying guests are not permitted.

6. Smt Mala Shirish Lall, DGM & MoF is the Programme Director.

7. We request you to send your nominations for the programme latest by **September 04, 2026,** which will be accepted on a **first-come-first-served basis.** The nomination form as per the attached format may please be sent to nomination.mrs@rbi.org.in. Banks may peruse the attached fee structure.

2. For nomination-related enquiries you may contact Shri Amit Patil on 020-25582344 or e-mail to nomination.mrs@rbi.org.in.

IMPORTANT DATES TO REMEMBER	
Programme Dates	September 16-18, 2026
Last date of receiving Nominations	September 04, 2026
Completion of programme	04.30 PM on September 18, 2026

PLEASE NOTE

- **The fees may be remitted only after the confirmation of nomination by the College.**
- **Please use the programme code – MRSP127 in Sender to Receiver information while remitting the fee through NEFT.**

Yours faithfully

(Smt Mala Shirish Lall)
DGM & MoF
Workshop Director
E-mail: vmala@rbi.org.in

Encl: Annex (containing fee details and programme coverage)

PUN.CAB.APTP.No.S641/09-06-002/2026-2027 **04 अगस्त, 2026**

अध्यक्ष/प्रबंध निदेशक/मुख्य कार्यकारी अधिकारी
अनुसूचित वाणिज्यिक बैंक

महोदय / महोदया,

अनुसूचित वाणिज्यिक बैंकों के लिए एनपीए प्रबंधन पर कार्यक्रम : 16-18 सितंबर, 2026 (कैंपस में)

भारतीय रिज़र्व बैंक का कृषि बैंकिंग महाविद्यालय (CAB), पुणे, 16-18 सितंबर, 2026 के दौरान अनुसूचित वाणिज्यिक बैंकों (SCBs) के अधिकारियों लिए उपरोक्त कार्यक्रम आयोजित कर रहा है।

2. कार्यक्रम के निम्नलिखित उद्देश्य हैं –

- एनपीए की पहचान और प्रबंधन और तनावग्रस्त परिसंपत्तियों के समाधान से संबंधित दिशानिर्देशों पर ज्ञान प्रदान करना।
- वसूली से संबंधित नियामक और वैधानिक प्रावधानों पर प्रतिभागियों को संवेदनशील बनाना।
- वसूली को बढ़ाने और एक स्वस्थ क्रेडिट पोर्टफोलियो सुनिश्चित करने के लिए प्रभावी एनपीए प्रबंधन से संबंधित कौशल का निर्माण करना।

3. अनुसूचित वाणिज्यिक बैंकों के अधिकारी इस कार्यक्रम के लिए पात्र हैं। कार्यक्रम का विस्तृत विवरण अनुलग्नक में दिया गया है।

4. प्रशिक्षण तीन दिनों के लिए कृषि बैंकिंग महाविद्यालय (सीएबी), भारतीय रिजर्व बैंक, पुणे में आयोजित किया जाएगा, कार्यक्रम आवासीय है और महाविद्यालय में ठहरने और खाने की व्यवस्था की जाएगी।

5. आवासीय विकल्प चुनने वाले प्रतिभागियों के लिए आवास 15 सितंबर, 2026 की शाम से उपलब्ध होगा और उन्हें कार्यक्रम समाप्त होने पर, या अगली सुबह यानी 19 सितंबर, 2026 को सुबह 9:30 बजे

तक खाली करना होगा। नामित अधिकारी अपनी यात्रा की व्यवस्था उसी के अनुसार करें। ओवरस्टे और साथ आने वाले अतिथि की अनुमति नहीं है।

6. श्रीमती माला शिरिष लाल**,** उपमहाप्रबंधक एवं संकाय सदस्य, कार्यक्रम निदेशक हैं।

7. हम आपसे अनुरोध करते हैं कि **04 सितंबर, 2026 तक** कार्यक्रम के लिए अपना नामांकन भेजें, **जिसे पहले आओ-पहले पाओ** के आधार पर स्वीकार किया जाएगा । संलग्न प्रारूप के अनुसार नामांकन फार्म nomination.mrs@rbi.org.in को भेजा जा सकता है, कार्यक्रम के शुल्क की जानकारी के लिए संलग्न देखें।

8. नामांकन संबंधी पूछताछ के लिए आप श्री अमित पाटील को 02025582344 नंबर पर संपर्क कर सकते हैं अथवा nomination.mrs@rbi.org.in पर ई-मेल करें।

महत्वपूर्ण तिथियाँ	
कार्यक्रम की तिथि	16-18 सितंबर, 2026
नामांकन की अंतिम तिथि	04 सितंबर, 2026
कार्यक्रम का समापन	सायं 04:30, 18 सितंबर, 2026

कृपया ध्यान दें:

- **केवल कॉलेज द्वारा नामांकन की पुष्टि के बाद ही शुल्क का भुगतान किया जा सकता है।**
- **पाठ्यक्रम शुल्क का NEFT द्वारा भुगतान करते समय कृपया प्रोग्राम कोड – MRSP127 का उल्लेख Sender to Receiver Information करें।**

भवदीय,

(श्रीमती माला शिरिष लाल)
उप महाप्रबंधक एवं संकाय सदस्य
कार्यशाला निदेशक
ई-मेल: vmala@rbi.org.in

संलग्नक: अनुबंध (शुल्क विवरण और कार्यक्रम कवरेज सहित)

अनुलग्नक / Annex

Programme Coverage

Module 1: Income Recognition and Asset Classification Norms

- Income Recognition, Asset Classification, and Provisioning Norms
- Case exercises on IRAC & provisioning norms

Module 2: Resolution of Stressed assets

- Restructuring of Advances
- Transfer of loan Exposure

Module 3: Frauds

- Identification of Frauds
- Early Warning Signals & Diversion vs Siphoning
- Reporting of Frauds

Module 4: Loan Documentation, Recovery Measures and Outsourcing

- Loan Documentation
- Recovery of Loans
- Legal Measures for Recovery under various statutes
- Outsourcing of Recovery Function

Fee Structure

Sr.	Group Wise Fee Details	Total tuition fees per participant for the programme (for 3 days) including GST @ 18%	
		Residential	Non-Residential
1	Commercial Banks	₹ 20,768/-	₹ 12,862/-
2	Small Finance Banks	₹ 10,384/-	₹ 6,490/-
* In terms of section 48 of RBI Act 1934, RBI is exempted from payment of Income Tax or Super Tax on any of its Income, Profits or Gains. Nominating institutions should therefore not deduct TDS on the Programme Fees. **GST (Reg. No. 27AAIFR5286M1ZG)**			
Please use the programme code– **MRSP127** in Sender to Receiver Information while remitting the fee through NEFT.			